

fields - 10 small and 2 medium sized-fall in Assam. Their names are:

Small sized fields : Badarpur, Hill area, Uriamghat, Nahorhabi, Amguri, Tinali, Sarojani, Dholiya, Bogapani-Samdang, Dipling.

Medium sized fields : changmaigaon, Digboi (EOR)

The offer of these oil and gas fields for development by private companies is intended to bring quickly into the production system discovered hydrocarbon reserves in the country and thereby augment the indigenous availability of petroleum.

[*Translation*]

Grants To Voluntary Organisations

7333. SHRI RAMASHRAY PRASAD SINGH:
SHRI VILASRAO
N A G N A T H R A O

GUNDEWAR:
SHRI DHARMANNA
MONDAYYA SADUL:
SHRI BRISHIN PATEL:

Will the Minister of WELFARE be pleased to state the grants-in-aid provided to voluntary organisations functioning for various welfare activities in the country during 1993-94 and earmarked for 1994-95, State/Union Territory-wise?

THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI K.V. THANGKA BALU) : (a) A statement showing the amount of grants-in-aid provided during 1993-94 to Voluntary Organisations engaged in various welfare activities falling within the purview of Ministry of Welfare is annexed.

For the year 1994-95, the Budget allocation for grant-in-aid in respect of the various welfare activities is as follows:-

(Rs. in Lakh)

1. Scheduled Caste Devl.	800.00
2. Tribal Development	660.00
3. Handicapped Welfare	1778.00
4. Minorities Welfare	49.98
5. Social Defence	2139.80
Total	5426.78

No State-wise allocation of funds is made in respect of grant-in-aid to Voluntary Organisations.

Statement**State/UT wise grant-in-aid provided to Voluntary Organisations for Various Welfare Activities During 1993-94**

Name of State/UTs	Scheduled Caste Development	Tribal Devel.	Handicapped Welfare	Weaker Section	Social Defence (Rs. in Lakh)
1	2	3	4	5	6
1. Andhra Pradesh	91.01	16.03	170.77	11.82	72.13
2. Arunachal Pradesh	-	71.89	2.00	-	-
3. Assam	1.47	20.65	3.01	-	3.25
4. Bihar	-	31.64	71.05	-	88.44
5. Goa	-	-	4.40	-	4.91
6. Haryana	5.63	-	20.65	-	55.99
7. Gujarat	-	29.66	48.82	3.29	55.76
8. Himachal Pradesh	2.43	-	-	-	0.38
9. J & K	2.42	-	3.48	3.97	-
10. Karnataka	72.01	19.44	143.17	-	28.87

Name of State/UTs	Scheduled Caste Development	Tribal Devel.	Handicapped Welfare	Weaker Section	Social Defence (Rs. in Lakh)	6
1	2	3	4	5		6
11. Kerala	-	24.64	60.08	13.67	70.39	
12. Madhya Pradesh	14.44	51.06	20.86	4.80	19.35	
13. Maharashtra	48.49	48.96	109.12	1.50	88.80	
14. Meghalaya	-	52.34	2.98	-	-	
15. Mizoram	-	-	-	-	29.60	
16. Nagaland	-	1.09	-	-	8.20	
17. Orissa	30.10	75.13	88.97	-	101.05	
18. Punjab	-	-	8.04	-	16.10	
19. Rajasthan	7.15	26.65	149.24	7.63	77.46	
20. Sikkim	-	-	-	-	1.53	
21. Tamil Nadu	13.90	12.20	100.88	5.52	105.02	
22. Tripura	1.06	-	3.11	-	8.54	
23. Uttar Pradesh	102.05	1.28	607.76	9.91	184.12	

Name of State/UTs	Scheduled Caste Development	Tribal Devel.	Handicapped Welfare	Weaker Section	Social Defence (Rs. in Lakh)
1	2	3	4	5	6
24. West Bengal	117.98	14.74	197.63	-	159.33
25. Manipur	9.10	1.05	8.40	-	116.91
26. Andaman Nicobar	-	-	-	-	-
27. Dadra & Diu	-	-	-	-	-
28. Delhi	217.08	29.80	197.00	15.91	104.91
29. Chandigarh	-	-	34.01	-	5.20
30. Pondicherry	-	-	-	-	4.58
Total	736.32	528.25	2136.53	78.02	1410.91